

14.13 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2000.(Insertion of new articles 151A to 151G).

SHRI ANANT GANGARAM GEETE (RATNAGIRI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI ANANT GANGARAM GEETE : Sir, I introduce the Bill.
